

[English]

MR. DEPUTY-SPEAKER : I have allowed Shri Goel.
(Interruptions)

[Translation]

SHRI VIJAY GOEL : I would like to draw attention of the House towards the issue of security of the citizens. Two incidents of bomb blast took place in my area, i.e. Sadar Parliamentary Constituency...(Interruptions)

[English]

DR. RAM CHANDRA DOME (Birbhum) : This is a very important issue...(Interruptions)

SHRI PRAMOTHES MUKHERJEE (WB) The revival package is a must...(Interruptions)

SHRI BASU DEB ACHARIA (Bankura) : The Minister is here. He should respond to this...(Interruptions)

SHRI PRAMOTHES MUKHERJEE : We demand a statement from the hon. Minister...(Interruptions)

DR. RAM CHANDRA DOME : We want to know the response of the hon. Minister...(Interruptions)

[Translation]

SHRI VIJAY GOEL : In Delhi 15 incidents of bomb blast have taken place since September 1993 till date...(Interruptions) There was bomb blast in Lajpat Nagar, in a bomb blast in Paharh Ganj eight people were injured. In the bomb blast incident of Geeta Colony 4 persons were injured, in a bomb blast in Sadar Bazar on 3rd January...(Interruptions). I want to point out that the Intelligence Bureau had not given any forewarning even in a single case of bomb blast. Delhi Police gave no hint of any apprehension in any of these cases...(Interruptions)

[English]

MR. DEPUTY SPEAKER : I have allowed Shri Goel. After that I will ask the Minister if he wants to say anything.

[Translation]

SHRI VIJAY GOEL : What message will go to the nation if so much sense of insecurity prevails in Delhi, the capital of the country. In my constituency two bomb blasts took place, that too in the crowded area of Sabzi Mandi but the incidents were not reported to the Chief Minister...(Interruptions) I want that the Union Home Minister should make a statement in this regard. This is the sixteenth incident of bomb blast in Delhi which has jeopardized the security of denizens of Delhi. The Intelligence Bureau should be asked as to why no caution was issued by them even in a single case of bomb blast...(Interruptions) Sir, You please ask the Home Minister to make a statement in this regard ... (Interruptions)

[English]

MR. DEPUTY SPEAKER : Do you want to say anything?

SHRIMATI GEETA MUKHERJEE (Panskura) : They have not been paid wages since January. What does the Minister want to do about it?

[Translation]

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA) : Mr. Deputy Speaker, Sir, two days ago some comrades of a Union had met me and given me a memorandum seeking to know as to how that unit could be revived. After obtaining complete information from the Department I would certainly appraise them of the latest position in this regard. They had met me in my office. I have my sympathies with them but you see the nation is passing through severe economic crisis. I am helpless in this matter, even then I am trying to find out as to what can be done in this regard.

[English]

MR. DEPUTY SPEAKER : The House stands adjourned to meet at 14.10 hours.

13.08 hrs.

The Lok Sabha then adjourned for Lunch till ten minutes past Fourteen of the Clock.

14.16 hrs.

The Lok Sabha re-assembled after Lunch at Sixteen Minutes past Fourteen of the Clock.

[MR. DEPUTY-SPEAKER in the Chair]

MATTERS UNDER RULE 377

(i) Need to strengthen core sector for generation of Power

[Translation]

PROF. AJIT KUMAR MEHTA (Samastipur) : Even after five years of Liberalization of the economy the country could not make desired economic progress to lack of strong basic infrastructure mainly due to inadequate availability of power. The Government has made an arrangement of separate captive coal mines for the core sector to solve the problem of inadequate availability of power. Despite this the private entrepreneurs could not make any significant progress in this direction. It is, therefore, essential that the Government should strengthen this core sector instead of totally depending on private entrepreneurs. Allocating one mining block to various users is not the only solution. The private entrepreneurs will adopt latest technologies to maximise their production which in turn will reduce the employment opportunities. This apart, motivated by an urge to maximise their profit these private entrepreneurs will remain indifferent towards maintenance of mines, in the same way, as was seen prior to nationalisation of Coal mines. It would be better if the Government streamlines the coal mining operations and restructures the coal mines as it would attract the